


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Suresh Kumar (E.C. 13066/49729924) S/o Sh. Chet Ram**, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 12.12.2023 (A/N).


(Narottam Kaushal)
Principal District & Sessions Judge (HQs):
Delhi

No. 90438-493 Admn. II/PF/Ret./2023

Delhi, Dated the 08 DEC 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 3 The Sr. Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central District, THC, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, Central District, THC, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Suresh Kumar (E.C. 13066/49729924) S/o Sh. Chet Ram**, Judicial Assistant in Record Room (CrI.), Central District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


(Simmi Kapoor)

A.O. (Judl.) Admn.II (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.